HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

Reference : Notice dated 16th April 2024.

N O T I C E

In Partial Modification to the Notice under reference, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad that on Monday, 22nd April 2024 :**

I

The Division Bench presided over by the **Hon'ble Shri. Justice Mangesh S. Patil** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by the **Hon'ble Shri. Justice R.V. Ghuge.**

II

The Division Bench presided over by the **Hon'ble Shri. Justice R.G. Avachat** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by the **Hon'ble Smt. Justice Vibha V. Kankanwadi.**

III

The **Hon'ble Shri. Justice Shailesh P. Brahme** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

High Court, Appellate Side,	)	By Order
Bombay.	)	Sd/-
	)	(H. M. Bhosale)
Date : 18th April 2024	)	Registrar (Judl-I)